

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1825
ANSWERED ON:10.08.2011
PILOTS OVERRULING ATC RULES
Jakhar Shri Badri Ram

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether most of the pilots of airlines are not adhering to the orders and rules of the Air Traffic Control;
- (b) if so, the details thereof;
- (c) whether any inquiry has been conducted against such pilots;
- (d) if so, the details thereof alongwith the action taken against such pilots by the Government;
- (e) if not, the reasons therefor; and
- (f) the measures taken by the Government to avoid such incidents in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a), (b), (c), (d), (e) & (f): No, Madam. Pilots of Airlines are adhering to the Order and Rule of Air Traffic Control. However, if any incidents of Pilots not adhering to ATC instructions, comes to the notice, suitable action is bound to be taken against such pilots.